

**SCHEDULE-II**

**[See Rule 3(2)]**

**Form 1**

**List of cases e-filed during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL	NIL	NIL	NIL
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL	NIL	NIL	NIL
3	Civil Judge (Sr. Division) (Commercial Court) Ganjam at Berhampur	Ganjam	C.S. 53/2025	State Bank of India Vrs. Manoj Kumar Mallick	Simanchal Panda	9338005621		27.12.2025	27.12.2025
			CMA 19/2025	M/s. Cholamandalam Investment & Finance Company Ltd. Vrs. Santosh Kumar Sahu & Another	Deepak Kumar Sukla	9437361700		05.12.2025	05.12.2025
			CMA 20/2025	M/s. Cholamandalam Investment & Finance Company Ltd. Vrs. Balakrushna Swain & Others	Deepak Kumar Sukla	9437361700		11.12.2025	11.12.2025
			CMA 21/2025	M/s. Cholamandalam Investment & Finance Company Ltd. Vrs. Rashmi Ranjan Dash and another	Deepak Kumar Sukla	9437361700		11.12.2025	11.12.2025
			CMA 22/2025	Charidham Sahu Vrs. Krushna Chandra Sahu and others	Raj Kishore Polai	7978446155		27.12.2025	27.12.2025
			E.P. 53/2025	Manapuram Finance Ltd. Vrs. Kushale Mahakud & Others	Manoj Kumar Panda	9861046180		24.12.2025	24.12.2025

4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	C.S.38/2025	State bank of India, RASMECCC-SARC Vs. M/S Jai Trading	Miss. Pusparani Mohapatra & Associates			02.12.2025	01.12.2025
			C.S.39/2025	State bank of India Vs. M/s. Chaini & Co.	Miss. Pusparani Mohapatra & Associates			02.12.2025	01.12.2025
			C.S.40/2025	State bank of India Vs. M/S Sam Steel Fabricators	Miss. Pusparani Mohapatra & Associates			02.12.2025	01.12.2025
			C.S.41/2025	State Bank of India Vs. New Prince Collection	Miss. Pusparani Mohapatra & Associates			02.12.2025	01.12.2025
			C.M.A.10/ 2025	M/S Aryan Ispat & Power Pvt. Ltd. Vs. M/s Zenith Steels	Sri P.K.Mishra & Associates			09.12.2025	08.12.2025
5	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	-	-	-	-	-	-	-
6	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	I.A-17/2025	Pratik Panda Vrs Bank of Baroda	Sangram Keshari Jena & Associate	9437316641		17.12.2025	17.11.2025
			I.A.-18/2025	State Bank of India Vs Bijayani Bala Singh	Balaram Panda	9938011131		17.12.2025	14.11.2025
			EX-366/2025	M/s Sundaram Finance Ltd Vrs Narottam Swain	Rajendra Kumar Sahoo	9178042780		17.12.2025	14.11.2025
			EX-367/2025	M/s Sundaram Finance Ltd Vrs Bharat Das	Rajendra Kumar Sahoo	9178042780		17.12.2025	14.11.2025
			EX-368/2025	M/s Sundaram Finance Ltd Vrs Ritarani Pradhan	Rajendra Kumar Sahoo	9178042780		17.12.2025	14.11.2025
			EX-369/2025	M/s Sundaram Finance Ltd Vrs Braja Kumar Mallik	Rajendra Kumar Sahoo	9178042780		17.12.2025	14.11.2025
			EX-370/2025	M/s Sundaram Finance Ltd Vrs Saroj Kumar Behera	Rajendra Kumar Sahoo	9178042780		17.12.2025	13.11.2025
			EX-371/2025	M/s Sundaram Finance Ltd Vrs Sanatan Majhi	Rajendra Kumar Sahoo	9178042780		17.12.2025	18.11.2025
			EX-372/2025	M/s Sundaram Finance Ltd Vrs Manoj Kumar Mallik	Rajendra Kumar Sahoo	9178042780		17.12.2025	18.11.2025

			EX-373/2025	Ms Shriram Finance Limited Vrs Dibakar Barik	Kiran Kumar Mohapatr & Associate	9583077246		17.12.2025	18.11.2025
			EX-374/2025	Ms Shriram Finance Limited Vrs Subash Pradhan	Kiran Kumar Mohapatr & Associate	9583077246		17.12.2025	18.11.2025
			EX-375/2025	Ms Shriram Finance Limited Vrs Ratiranjn Sahoo	Kiran Kumar Mohapatr & Associate	9583077246		17.12.2025	18.11.2025
			EX-376/2025	Ms Shriram Finance Limited Vrs Chittaranjan Das	Kiran Kumar Mohapatr & Associate	9583077246		17.12.2025	18.11.2025
			EX-377/2025	Ms Shriram Finance Limited Vrs Lalitendhu Behera	Kiran Kumar Mohapatr & Associate	9583077246		17.12.2025	18.11.2025
			EX-378/2025	Ms Shriram Finance Limited Vrs Pradipta Kumar Mohanty	Kiran Kumar Mohapatr & Associate	9583077246		17.12.2025	18.11.2025
			MS- 205/2025	Canara Bank Vrs Bijaya Laxmi Das	Mrutunjay Swain & Associate	9937129120		19.12.2025	18.11.2025
			CMA- 15/2025	Anupam Swain Vrs State Bank of India, Chandol Branch	Jitendriya Rout & Associate	9861282699		22.12.2025	18.11.2025
			MS- 206/2025	Canara Bank Vrs Manoranjan Biswal	Jitendra Kumar Mohanty	9437316592		22.12.2025	18.11.2025
			EX- 379/2025	Manappuram Finance Ltd Vrs Susanta Sahoo	S.N. Mohapatra & Associate	9438408760		23.12.2025	18.11.2025
7	Civil Judge (Sr. Division) (Commercial Court), Sundargarh at Rourkela	Sundargarh	Commercial Case 612 of 2025	Canara Bank -Versus- Sandeep Das	R. Jaiswal			09.12.2025	09.12.2025
			Arbitration Case 46 of 2025	M/S Jasvit Constructions Pvt Ltd -Versus- M/S Engineering Projects India Ltd	Biswajit Biswal			15.12.2025	15.12.2025
			Commercial Case 613 of 2025	State Bank of India -Versus- Sabita Mohanty	A.K. Das			26.12.2025	26.12.2025

**Form 2**

**List of cases in which e-payment of Court fees was made during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	CS 234/2025	Bank of India Vrs M/s. Orian Pharmaceutical	Adv. Sayad Asif Alli	17.05.2025	17.12.2025
			CS 505/2025	Sambit Acharya Vrs Arjun Sumatiprasad Bafna	Adv. Jajendra Nath Rout	26.11.2025	18.12.2025
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	CS (III) 49/2025	Suresh Ku. Das Vrs.Jayanti Behera & Others	R.R.Mohanty	09.12.2025	11.12.2025
3	Civil Judge (Sr. Division) (Commercial Court), Berhampur	Ganjam	-	-	-	-	-
4.	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	C.S.07/ 2025	Mahanadi Coalfields Ltd. Vs. Durga Lal Ragar Security Agency	Sri Prasanta Kumar Prdahan	06.05.2025	04.12.2025
			C.S.15/ 2025	Mahanadi Coalfields Ltd. Vs. M/s 4030 Modin Mashakh Nafad Security Agency	Sri Prasanta Kumar Prdahan	31.07.2025	04.12.2025
			C.S.16/ 2025	Mahanadi Coalfields Ltd. Vs. M/s 4011 Sunil Kumar Sinha Security Agency	Sri Prasanta Kumar Prdahan	31.07.2025	04.12.2025
			C.S.17/ 2025	Mahanadi Coalfields Ltd. Vs. M/s 3344 Madhusudan Dash Security Agency	Sri Prasanta Kumar Prdahan	31.07.2025	04.12.2025
			C.S.18/ 2025	Mahanadi Coalfields Ltd. Vs. M/s 4063 Nani Gopal Patra Security Agency	Sri Prasanta Kumar Prdahan	31.07.2025	04.12.2025

			C.S.19/ 2025	Mahanadi Coalfields Ltd. Vs. M/s 4145 Kishor Kumar Bisoy Security Agency	Sri Prasanta Kumar Prdahan	31.07.2025	04.12.2025
			C.S.20/ 2025	Mahanadi Coalfields Ltd. Vs. M/s 3521 Sunil Jha Security Agency	Sri Prasanta Kumar Prdahan	31.07.2025	04.12.2025
			C.S.21/ 2025	Mahanadi Coalfields Ltd. Vs. M/s 3558 Sunil Jha Security Agency	Sri Prasanta Kumar Prdahan	31.07.2025	04.12.2025
			C.S.22/ 2025	Mahanadi Coalfields Ltd. Vs. M/s 3719 Pratap Ghose Security Agency	Sri Prasanta Kumar Prdahan	31.07.2025	04.12.2025
			C.S.23/ 2025	Mahanadi Coalfields Ltd. Vs. M/s 4028 Sudhir Sood Security Agency	Sri Prasanta Kumar Prdahan	31.07.2025	04.12.2025
			C.S.24/ 2025	Mahanadi Coalfields Ltd. Vs. M/s 3818 Prabhash Chandra Mishra Security Agency	Sri Prasanta Kumar Prdahan	31.07.2025	04.12.2025
			C.S.25/ 2025	Mahanadi Coalfields Ltd. Vs. M/s 3925 Dilip Kumar Dana Security Agency	Sri Prasanta Kumar Prdahan	31.07.2025	04.12.2025
			C.S.26/ 2025	Mahanadi Coalfields Ltd. Vs. M/s 4082 Cdr Gokul Charan Nayak Security Agency	Sri Prasanta Kumar Prdahan	31.07.2025	04.12.2025
5.	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	-	-	-	-	-

6.	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	NIL	NIL	NIL	NIL	NIL
7.	Civil Judge (Sr. Division) (Commercial Court),, Rourkela	Sundargarh	NIL	NIL	NIL	NIL	NIL

**Form 3**

**List of cases in which Electronic Service of Process has taken place during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	Exn(P) 194/2025	M/s. N.G. Projects Pvt. Ltd Vrs The Chief Engineer, DPI Road, Govt. Of Odisha	Adv. Sidhanta Dwibedi	10.11.2025	23.12.2025
			CS 150/2024	Odisha Gramya Bank Vrs MR. Laxman Maharana	Adv. Chittaranjan Das	22.08.2024	17.12.2025
			CS 222/2025	State Bank Of India Vrs Mr. Hadibandhu Rout	Adv. Subrat Mishra	09.05.2025	15.12.2025
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL	NIL
3	Civil Judge (Sr. Division) (Commercial Court), Ganjam at Berhampur	Ganjam	NIL	NIL	NIL	NIL	NIL
4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL
5	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	NIL	NIL	NIL	NIL	NIL
6	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	NIL	NIL	NIL	NIL	NIL
7	Civil Judge (Sr. Division) (Commercial Court), Sundargarh at Rourkela	Sundargarh	NIL	NIL	NIL	NIL	NIL

**Form 4****List of total no. of cases randomly allocated during the month**

Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL
3	Civil Judge (Sr. Division) (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL
4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL
5	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	NIL	NIL	NIL	NIL
6	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	NIL	NIL	NIL	NIL
7	Civil Judge (Sr. Division) (Commercial Court), Sundargarh at Rourkela	Sundargarh	NIL	NIL	NIL	NIL

**Form 5**

**List of cases in which Case Management Hearing was held during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	CS 72/2025	State Bank Of India Vrs Pramod Kumar Swain	Adv. Ananta Basudev Majhi	22.01.2025	15.12.2025
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	CS (III) 49/2025	Suresh Ku. Das Vrs.Jayanti Behera & Others	R.R.Mohanty	09.12.2025	11.12.2025
			CS (III) 49/2025	Suresh Ku. Das Vrs.Jayanti Behera & Others	R.R.Mohanty	09.12.2025	11.12.2025
			CS (III) 49/2025	Suresh Ku. Das Vrs.Jayanti Behera & Others	R.R.Mohanty	09.12.2025	11.12.2025
			CS (III) 49/2025	Suresh Ku. Das Vrs.Jayanti Behera & Others	R.R.Mohanty	09.12.2025	11.12.2025
			CS (III) 49/2025	Suresh Ku. Das Vrs.Jayanti Behera & Others	R.R.Mohanty	09.12.2025	11.12.2025
			CS (III) 49/2025	Suresh Ku. Das Vrs.Jayanti Behera & Others	R.R.Mohanty	09.12.2025	11.12.2025
			CS (III) 49/2025	Suresh Ku. Das Vrs.Jayanti Behera & Others	R.R.Mohanty	09.12.2025	11.12.2025
			CS (III) 49/2025	Suresh Ku. Das Vrs.Jayanti Behera & Others	R.R.Mohanty	09.12.2025	11.12.2025
			CS (III) 49/2025	Suresh Ku. Das Vrs.Jayanti Behera & Others	R.R.Mohanty	09.12.2025	11.12.2025
			CS (III) 49/2025	Suresh Ku. Das Vrs.Jayanti Behera & Others	R.R.Mohanty	09.12.2025	11.12.2025
3	Civil Judge (Sr. Division) (Commercial Court) Ganjam at Berhampur	Ganjam	C.S. 64/2024	Bank of Maharastra Vrs. Shaikh Nasar Ali Ahamad	Ranjan Kumar Tripathy	07.10.2024	10.12.2025
			C.S. 56/2024	State Bank of India Vrs. Devi Prasad Dash	Sunil Kumar Patro	30.08.2024	20.12.2025
4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	C.S.04/2024	IDBI Bank Ltd. Vs. M/s. Wellfed Traders & Others	Laxman Panigrahi & Associates Vs. Manas Pradhan & Associates	27.03.2024	02.12.2025

			C.S.19/2024	M/s. Sidheswari Agro Foods Vs. M/s. KLA India Public Ltd. & Others	Sureswar Mishra & Associates Vs. Surendra Kumar Mahapatra & Associates	22.08.2024	12.12.2025
5	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	NIL	NIL	NIL	NIL	NIL
6	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	NIL	NIL	NIL	NIL	NIL
7	Civil Judge (Sr. Division) (Commercial Court), Sundargarh at Rourkela	Sundargarh	NIL	NIL	NIL	NIL	NIL

**Form 6**

**Contested commercial cases disposed during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	No. of days for execution of decree from date of decision	Act Section	
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)	
1	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	C.M.A. No. 239/2024	Andhra Bank Vrs Suravarjula Mallikarjuna	Adv. P.C. Ratha	09.08.2024	-	01.12.2025	485 days	Allowed on contest	-	-	-	
			Exn(P) No. 251/2015	Suman Sundar Patra Vrs State Of Odisha	Adv. Nilakantha Jujharsingh	08.07.2019	-	02.12.2025	2280 days	Disposed with Full Satisfaction				
			Arb(P) No. 65/2019	NALCO Vrs ARSS Infrastructure Pvt. Ltd	Adv. Pami Ratha	12.03.2019	-	05.12.2025	2460 days	Dismissed on contest	-	-	-	-
			C.M.A. No. 96/2023	SBI Vrs Pradeep Kumar Mallick	Adv. P,C, Ratha	04.05.2023	-	10.12.2025	941 days	Dismissed on contest	-	-	-	-
			C.M.A. No. 97/2023	SBI Vrs. Asish Ranjan Jena	Adv. P.C. Ratha	04.05.2023	-	11.12.2025	942 days	Dismissed on contest	-	-	-	-
			Arb(P) No. 86/2024	Works Department, Govt. Of Odisha Vrs SBEPL-GRIL(JV)	Adv. R.P. Nanda	20.09.2024	-	12.12.2025	455 days	Dismissed on contest	-	-	-	-
			C.M.A. No. 98/2023	SBI Vrs Dillip Kumar Behera	Adv. P.C. Rath	04.05.2023	-	15.12.2025	946 days	Dismissed on contest	-	-	-	-

			C.M.A. No. 99/2023	SBI Vrs Amlan Tapan Mahapatra	Adv. P.C. Rath	04.05.2023	-	16.12.2025	947 days	Dismissed on contest	-	-	-
			Arb(P) No. 254/2021	Union Of India Vrs United Construction	Adv. K.K. Panda	24.12.2021		19.12.2025	1462 days	Allowed on contest	-	-	-
			Arb(P) No. 75/2025	M/s. Neelachal Resorts Pvt. Ltd Vrs Prachi Resorts Ltd.	Adv. S.S. Padhy	27.10.2025	-	23.12.2025	61 days	Dismissed on contest	-	-	-
			Arb(P) No. 50/2020	OHPC Ltd Vrs M/s. Trafigor House Construction Ltd	Adv. D. Prasad Nanda	19.02.2020	-	26.12.2025	2125 days	Dismissed on contest	-	-	-
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	ARBP 40/2024	Ajit Kumar Swain Vrs Department of Water Resources,	Sidhant Dwibedi Vrs None	08.11.2024		05.12.2025	392 Days	Contest	-	-	-
			ARBP 6/2020	State of Odisha, Vrs B. Engineers & Builders Ltd.	Prabhu Prasanna Behera Vrs D.K. Dwibedi,	16.05.2020		08.12.2025	2027 Days	Contest			
			ARBP 19/2017	East Coast Railway & Anr. Vrs. Vaishnodevi Construction	Subaraj Jena vrs S.K. Sanganeria	17.05.2017		12.12.2025	3125 Days	Contest	-	-	-
			ARBP 48/2023	State of Odisha, Vrs Subhas Chandra Panda	P.K.Lenka vrs Ramesh Sahoo	16.10.2023		20.12.2025	794 Days	Contest	-	-	-
			CS (III) 463/2012	M/S Reliance Construction Vs Techno Engineering Works	Bishnu Kalyana Mangaraj, Vrs Nirmal Pattnaik	03.05.2012		17.12.2025	4604 Days	Contest			



7	Civil Judge (Sr. Division) (Commercial Court), Sundargarh at Rourkela	Sundargarh	Arbitration 15/3 of 2015-2025	Steel Authority of India limited -Versus- H.S. Carrier & Rabi Shankar Mishra	S.K. Biswal	17.08.2015		05.12.2025	3764	Contested	-	-	-
			Arbitration 45-2025	M/s Nehan Metalsha Pvt. Ltd -Versus- Steel Authority of India Limited (SAIL), Rourkela Steel Plant	Prachi Patel	03.11.2025		12.12.2025	48	Contested			
			Arbitration 4/11 of 2020-2025	M/s Kedia Carbon Pvt. Ltd. -Versus- Rourkela Steel Plant	Binod Kumar Sharma	19.03.2020		20.12.2025	2103	Contested			
			Arbitration 5/12 of 2020-2025	M/s Kedia Carbon Pvt. Ltd. -Versus- Rourkela Steel Plant	Binod Kumar Sharma	19.03.2020		20.12.2025	2103	Contested			

**Form 7**  
**Summary of Commercial Cases during the month**

Sl. No.	Court	District	Total number of cases pending (on the 1 <sup>st</sup> day of the month)	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	2295	56	56	2295	Commercial cases having pecuniary value of rupees more than 5 lakhs
2.	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	1663	Instituted-52 <u>Received on transfer-07</u> Total-59	122	1600	
3.	Civil Judge (Sr. Division) (Commercial Court), Berhampur	Ganjam	356	07	48	315	
4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	318	Instituted-05 <u>Received on transfer-01</u> Total-06	26	298	
5	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	258	01	18	241	
6	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	514	19	47	486	

7	Civil Judge (Sr. Division) (Commercial Court), Sundargarh at Rourkela	Sundargarh	792	03	16	779	
<b>TOTAL</b>			<b>6196</b>	<b>151</b>	<b>333</b>	<b>6014</b>	